

**Company:** Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

**Printed For:** 

**Date:** 11/12/2025

## (2023) 11 AP CK 0011

## Andhra Pradesh High Court - Amaravati

Case No: Criminal Petition No. 3575 Of 2015

Sagam Venkata Narayana Reddy

**APPELLANT** 

۷s

State Of Andhra Pradesh &

Others

RESPONDENT

**Date of Decision:** Nov. 16, 2023

Hon'ble Judges: K. Suresh Reddy, J

Bench: Single Bench

Advocate: Sasanka Bhuvanagiri, Raja Bhogendra Nath S

Final Decision: Disposed Of

Judgement